

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No.411
IA/5128/ND/2022 in IB/538/ND/2021

IN THE MATTER OF:

Union Bank Of India	...	Applicant
Versus		
Sh. Sanjay Lamba	...	Respondent

Under Section 95 (1)

Order delivered on 01.07.2024

CORAM:

**SHRI MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)
DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant :
For the Respondent :

HYBRID HEARING (PHYSICAL & VC)

ORDER

Due to net-connectivity issue, this Tribunal is not in a position to hear the Counsel through online and not able to peruse the files on DMS portal. List the matter on **25.07.2024**.

-SD-

**DR. SANJEEV RANJAN
MEMBER (TECHNICAL)**

-SD-

**MANNI SANKARIAH SHANMUGA SUNDARAM
MEMBER (JUDICIAL)**